

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 11.06.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.250/2021 in CP(IB) No.160/9/HIDB/2020
NAME OF THE COMPANY	Tirumala Venkateshwara Paper and Board Pvt Ltd
NAME OF THE PETITIONER(S)	GP Harmon Recycling LLC
NAME OF THE RESPONDENT(S)	Tirumala Venkateshwara Paper and Board Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Operational Creditor appeared.

Heard Learned counsel for the Operational Creditor.

We direct the Corporate Debtor to file Affidavit in Reply within seven days.

Matter to appear on 09.07.2021.

-Sdl-

MEMBER TECHNICAL

-Sdl-

MEMBER JUDICIAL